

Report and Accounts (2022-23) of DDA, New Delhi and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) A copy each (in English and Hindi) of the following papers, under Section 26 and sub-section (4) of Section 25 of the Delhi Development Act, 1957:-

(a) Annual Report of the Delhi Development Authority (DDA), New Delhi, for the year 2022-23.

(b) Annual Accounts of the Delhi Development Authority (DDA), New Delhi, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2190/18/25]

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON WATER RESOURCES**

SHRI SANJAY KUMAR JHA (Bihar) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Water Resources (2024-25):-

(i) First Report of the Committee on 'Demands for Grants (2024-25)' of the Ministry of Jal Shakti - Department of Drinking Water and Sanitation; and

(ii) Second Report of the Committee on 'Demands for Grants (2024-25)' of the Ministry of Jal Shakti - Department of Water Resources, River Development & Ganga Rejuvenation.

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON EXTERNAL AFFAIRS**

SHRIMATI KIRAN CHOUDHRY (Haryana): Sir, I lay on the Table, a copy each (in English and Hindi) of the following statements of the Department-related Parliamentary Standing Committee on External Affairs:-

- (i) Statement showing Action Taken by the Government on the Observations/Recommendations contained in the Twenty-ninth Report of the Committee on External Affairs (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in its Twenty-fourth Report (Seventeenth Lok Sabha) on 'India's Policy Planning and Role of Think Tanks with Special Reference to ICWA and RIS'; and
- (ii) Statement showing Action Taken by the Government on the Observations/Recommendations contained in the Thirtieth Report of the Committee on External Affairs (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in its Twenty-second Report (Seventeenth Lok Sabha) on 'India's Neighbourhood First Policy'.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, the House had decided, on the recommendation of the Business Advisory Committee, to skip lunch during the first leg of the Session to complete discussion on the Motion of Thanks and the General Discussion on the Union Budget. Today, the General Discussion on the Union Budget is scheduled to commence. If the House so agrees, we may start the discussion at 2.00 pm, after lunch recess. In order to complete the discussion and afford a reasonable opportunity to Members, the House may sit late for two hours each day, today and tomorrow, and skip lunch hour tomorrow, if the House so agrees.

SOME HON. MEMBERS: Okay, Sir.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Thank you. Now, Matters raised with permission. Dr. Ajeet Madhavrao Gopchade. ...*(Interruptions)*...

डा. अजित माधवराव गोपछडे (महाराष्ट्र): आदरणीय सभापति महोदय ...*(व्यवधान)*...

MR. CHAIRMAN: One minute. ...*(Interruptions)*... Please,.. ...*(Interruptions)*...